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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 37205 /Notice/Genl./West/THC/2024

Dated, Delhi the 21/11/24

To

Ld. Chairperson,
Website Committee,
Tis Hazari Courts, Delhi.

Sub.:- Regarding Designation of Senior Advocate.


Sir,

Please find enclosed herewith a copy of Notice Bearing No. 348/SAS/DHC Dated 14.11.2024 of Mr. Devendra Singh, Registrar (SAS), 'Secretariat', Committee for Designation of Senior Advocates, Room No. 602-A, Sixth Floor, Admn. Block, Hon'ble High Court of Delhi, New Delhi received, on the subject cited above, from Hon'ble High Court of Delhi, New Delhi. Copy of the aforesaid Notice is sent to The Principal District & Sessions Judges, all District Courts of Delhi with the request to publish the notice on their website.

It is, therefore, requested to direct the concerned dealing Officer/Official to upload the ibid Notice Bearing No. 348/SAS/DHC Dated 14.11.2024 of Hon'ble High Court of Delhi, New Delhi on the Centralized Website of Delhi District Courts as well as on the Website of West District.

Thanking you,

Yours faithfully,


(Ajay Gupta)

District Judge (Commercial Court) – 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure: As above.

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20/11/24

High Court of Delhi, New Delhi
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No.348 /SAS/DHC
Dated: 14.11.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from Ms. Santosh Snehi Mann, DHJS (Retired).

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of Ms. Santosh Snehi Mann, DHJS (Retired) who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 23.12.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: aoj-sas@dhc.nic.in

Devendra Singh
(Devendra Singh)
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates
Room No.602-A, Sixth Floor, Admn. Block,
High Court of Delhi, New Delhi

Dated 14.11.2024

Endst. No. 349-370/SAS/DHC

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

With request to
publish the notice
on their official
website

Devendra Singh
(Devendra Singh)
Registrar (SAS)

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PD 285 (west)
20/11/2024